

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 225/252/ND/2017:

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

NAME OF THE COMPANY: Sherpur Heights Forest Resort Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Sapna Dua (PCS) for the Petitioner

Ms. Lakshmi Gurung, Ld. Counsel, Income Tax Department

Mr. Manish Raj, Company Prosecutor for ROC, Delhi

ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 5th February, 2018. ✓

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**